

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 168 OF 2015**

**Dated: 20<sup>th</sup> August, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Power Grid Corporation of India Ltd.**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. Vallinayagam  
Ms. Amali for R-5

Mr. Sumit Goel  
Ms. Tanya Chaudhury  
Mr. Manu Bajaj  
Ms. Aishwarya Dash  
Ms. Sonal Gupta for R-17

**ORDER**

The learned counsel appearing for the fifth Respondent has submitted his written submission in this matter today. The same was taken on record.

**Judgment is reserved.**

**(S. D. Dubey)**  
**Technical Member**

**(Justice N. K. Patil)**  
**Judicial Member**

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